

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3097
ANSWERED ON:07.08.2015
Problems of Pensioners
Tripathi Shri Sharad

Will the Minister of FINANCE be pleased to state:

- (a) whether the burden of pension on the Government has increased over the years;
- (b) if so, the details thereof and the steps being taken by the Government in this regard;
- (c) whether due to lack of proper maintenance of records, the Government is reviewing complaints regarding the delay in sanction of pension and other related problems after the employees retirement; and
- (d) if so, the steps being taken by the Government to help the retired Government employees?

Answer

MINISTER OF STATE FOR FINANCE
(SHRI JAYANT SINHA)

(a) & (b): The financial burden on account of pension has shown increasing trend because of, inter-alia, increase in the number of pensioners, periodic release of dearness relief, etc. It is because of pension liability likely to assume unsustainable proportions that the Government had taken the decision in December, 2003 to switch over from the "defined benefit" based pension to the "defined contribution" based pension scheme in case of Central Government civilian employees (except the Armed forces) joining on or after 01.01.2004.

(c) & (d): A provision has recently been made by amending the Central Civil Service (Pension) Rules, 1972, on 29.08.2014, that in the absence of records of verification of service, the retiring Government servant may submit a written statement on plain paper stating that he had in fact rendered service for that period, and shall, at the foot of the statement, make and subscribe to a declaration as to the truth of that statement. The Head of Office shall, after taking into consideration the facts in the written statement admit that portion of service as having been rendered for the purpose of calculating the pension of that Government servant.
